

Name of the Corporate Debtor: BRIPRANIL INDUSTRIES LIMITED; Date of Commencement of Liquidation: 11.01.2021; List of stakeholders as on: 10.02.2021

Last Modified on 12.10.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

Amount in Rs.

| Sl. No. | Name of Stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners/ others) | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|---------------------|--|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | | |
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